179

राज्य

पंजाब

राजस्थान

उत्तर प्रदेश

चंडीगढ़

दिल्ली

जोडः

(ख) यदि हां, तो क्या यह सच है कि पंजाब, हरियाणा, पश्चिमी उत्तर प्रदेश ग्रीर दिल्ली में सरकार के गेहं खरीद केन्द्रों ने पिछले वर्ष की तुलना में इस वर्ष कम माला में गेहं की खरीद की है;

(ग) यदि हां, तो गेहं की यह मास्रा पिछले वर्ष की तलना में कितनी कम है; श्रौर

(घ) क्या यह भी सच है कि इस वर्ष गेहं का प्रधिक उत्पादन हुआ है ; यदि हां, सो क्या सरकार गेहूं की अधिक खरीद के लिए किस नों को कोई प्रोत्स हन देने पर विचार करेगी ?

खाद्य मंत्रालय के राज्य मंत्री (श्री तरूण गोगोई): (क) जीं, हां।

(ख) ग्रीर (ग) जी, हां। एक विवरण संल न है जिसमें वर्तम न रबी विपणन भौसम 1991-92 के दौरान 26-7-1991 की स्थिति के ग्रनुसार **ाथा पिछले वर्ष के दौर**ान वसूल की गई ोहं की मताग्रों (राज्य-वार) का ब्यौरा ्रेंद्रया गया है। (नीचे देखिये)

(घ) फसल वर्ष 1990-91 के दौरान 54.5 मिलियन मीटरी टन गेह का उत्पादन हीने का अनुमान है, जबिक पिछले वष 49.6 मिलियन मीटर टन गेह का उत्पादन हुम्रा था। रबी विपणने मौसम, 1991-92 के लिए गेहूं का वसूली/न्युनतम समर्थन मूल्य 225/-रु० प्रति क्विंटल निर्धारित किया गया था जबिक रबी विपणन, मौसम, 1990-91 के लिए 215/--रु० प्रति क्विंटल का मुल्य निर्धारित किया गया था। वर्तमान रबी मौसम के दौरान गेहूं की वसूली में वद्धि करने के लिए किसानों को प्रोत्साहन प्रस्ताव विचाराधीन विषयक कोई देने नहीं है।

रबी विषणन मौसम 1991-92 है 26-7-1991 की स्थिति से श्रमुक्षार बसूक्ष किये गये गेहं की राज्यबार भाजा ग्रीर पिरुले विपणन मौतम 1990-91 में वस्त किये गये गेहं की माला

1990-91

(भावा लाख मीटरी टन में)

विपणन मौसम विपणन मौसम

1991-92

55.37

00.08

03.68

77.46

on the Table

	में वसूल किए गए गेहूं की भःता	के दौरान वसूल किए गए गहूं की
2 6 → 7 9 1	को स्थिति	के ग्रनुसार)
हरियाणा	25,91	18.33
हिमःचल प्रदेश	00.01	
जम्मृ और कश्म	िर नगप्य	
मध्य प्रदेश	नगण्य	

67.44

01.35

16.01

00.02

110.74

नगण्य : 500 मीटरी टन से कम।

12.00 Noon

.. THE VICE-CHAIRMAN (Shri M. A. Baby) in the Chair]

PAPERS LAID ON THE TABLE

Report and Accounts (1989-90) Delhi Urban Art Commission and related papers

THE MINISTER OF URBAN DEVE-LOPMENT (SMT. SHIELA KAUL): Sir. I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the Delhi Urban Art Commission for the year 1989-90, under section 19 of the Delhi Urban Art Commission Act, 1973.

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(ii) Annual Accounts of the Urban Art Commission for the year 1989-90 and the Audit Report thereon, under sub-section (4) of section 20 of the Delhi Urban Art Commission Act, 1973.

[Placed in Library See No. 402/91 for (i) and (ii).]

Notification Publishing the Aircraft (Third and Fourth Amendment) Rules, 1991

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE THE MINISTRY OF AFFAIRS (SHRI M. M. JACOB): Sir, on behalf of SHRI MADHAVRAO SCIN-DIA, I lay on the Table, under sub-section (3) of section 14-A of the Aircraft Act, 1934, a copy each (in English and Hindi) of the following Notifications of the Ministry of Civil Aviation, together with the explanatory memoranda on:---

- (i) G.S.R. No. 196(E), dated 1st April, 1991, publishing the Aircraft (Fourth amendment) Rules, 91. [Placed in Lib. See No. LT-205/91.] :
- (ii) G.S.R. No. 218, dated the 30th March, 1991, publishing the Aircraft (Third Amendment) Rules, 1991.

[Placed in Lib. See No. LT-205/ 91.7

- I. Notifications of the Deptt. of Food under the Essential Commodities Act, 1955.
- II. Corrigendum to Deptt of Food Noti-....fication No. 855(E)|Ess. Com.|Sugar, dt. the 23-10-1990.

THE MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MINIS-(SHRI OF FOOD TARUN GOGOI): Sir, I lay on the Table-

- I. A copy each in (English and Hindi) of the following Notifications of the Ministry of Food and Civil Supplies (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:-
 - (i) G.S.R. No. 151(E) 5Ess. Com. Sugar, dated the 19th March, 1991. publishing the Sugar (Price Determination for 1990-91. Production) Amendment Order, 1991.

(ii) G.S.R. No. 185(E)/Ess. Com./ Sugar, dated the 27th March, 1991 publishing the Sugar (Price Determination for 1990-91 Production Second Amendment Order,

[Placed in Library. See No. LT-215/91 for (i) and (ii).]

II. A copy (in English and Hindi) of the corrigendum to Ministry of Food of Fcod) Notification (Department 855(E)/Ess. Com. Sugar B.S.R. No. dated the 23rd October, 1990. [Placed in Lib. See No. LT-216/91.7

Report and Accounts (1989-90) Goa meat Complex Limited, Panjim and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) Of the following papers, under sub-section (1) 619A of the Companies Act, 1956:---
 - (i) Nineteenth Annual Report and Accounts of the Goa Meat Complex Limited, Panjim-Goa, for the year 1989-90, together with the Auditors'

Report on the Accounts and the comments of the Comptroller and` Auditor General of India thereon.

(ii) Review by Government on the working of the Company. [Placed in-Lib. See No. LT-316/91 for (i) and (ii)]

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT-316/91.]

Report and Accounts (1989-90) of the Haryana Agro-Industries Corporation Limited, Chandigarh and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): Sir, I lay on the Table—

reigion is (I) A copy each (in English Hindi) of the following papers, under